

## FORM B

### PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date 24/02/2023

To

The Interim Resolution Professional / Resolution Professional

Glitter Development Pvt Ltd

9/12 LAL BAZAR STREET MERCANTILE BLDG BLOCK B3rd FLOOR KOLKATA WB 700001 IN

From

Mr. Neehal Pathan

Plot No 27, R S no 825 , Sahjeevan Parisar , Near TPM church , Behind circuit house , Kolhapur -416003

**Subject:** Submission of proof of claim.

Madam/Sir,

We ,Glitter Development Pvt Ltd , hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Taurian Engineering Pvt Ltd.The details for the same are set out below:

| PARTICULARS |   |   |
|-------------|---|---|
| 1.          | NAME OF OPERATIONAL CREDITOR  | Glitter Development Pvt Ltd   |
| 2.          | IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR<br><br>(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL) | CIN<br>U45400WB2009PTC135962  |
| 3.          | ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE  | 9/12 LAL BAZAR STREET MERCANTILE BLDG BLOCK B3rd FLOOR KOLKATA WB 700001 IN<br>Email : glitterdpl2009@gmail.com |
| 4.          | TOTAL AMOUNT OF CLAIM<br><br>(INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)  | 80,00,000 (EIGHTY LACS ONLY )   |

| PARTICULARS |  |   |
|-------------|--|---|
| 5.          | DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.  | LEDGER CONFIRMATION   |
| 6.          | DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS   | NA  |
| 7.          | DETAILS OF HOW AND WHEN DEBT INCURRED  | ADVANCE PAYMENT AGAINST SUPPLY OF MATERIAL                            |
| 8.          | DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM  | NA  |
| 9.          | DETAILS OF:<br><ul style="list-style-type: none"> <li>a. any security held, the value of security and its date, or</li> <li>b. any retention of title arrangement in respect of goods or properties to which the claim refers</li> </ul> | NA  |
| 10.         | DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN  | STATE BANK OF INDIA, A/C NO 32001105417 , IFSC : SBIN0001401, KOLKATA |
| 11.         | LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR   | LEDGER CONFIRMATION   |

For **GLITTER DEVELOPMENT PRIVATE LIMITED.**

*Prasanta Das*

Director

Signature of operational creditor or person authorised to act on his behalf  
 [Please enclose the authority if this is being submitted on behalf of an operational creditor]

Name in BLOCK LETTERS : PRASANTA DAS

Position with or in relation to creditor : DIRECTOR

Address of person signing : KOLKATA

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

## DECLARATION

I, PRASANTA DAS, currently residing at KOLKATA, hereby declare and state as follows:-

1. Taurian engineering Pvt Ltd , the corporate debtor was, at the insolvency commencement date, being the ninth day of February 2023, actually indebted to me for a sum of Rs.80,00,000(eighty lacs only).

2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: LEDGER CONFIRMATION

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom .

4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following :

*[ Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim ] .*

Date : 24/02/2023

Place: KOLKATA

For GLITTER DEVELOPMENT PRIVATE LIMITED

*Prasanta Das*

Director

(Signature of the claimant)

## VERIFICATION

I, PRASANTA DAS the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Kolkata on this 24<sup>th</sup> day of February, 2023

For GLITTER DEVELOPMENT PRIVATE LIMITED

*Prasanta Das*

Director

(Signature of the claimant)

*[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].*

## FORM B

### PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

01/03/2023

To  
The Interim Resolution Professional / Resolution Professional  
Indian Infotech & Software Ltd.  
Office no 110, Golden Chamber Pre Coop Soc Ltd,  
New Link Road ,Andheri west Mumbai-400053


From  
Mr. Neehal Pathan  
Plot No 27, R S no 825 , Sahjeevan Parisar , Near TPM church , Behind circuit house ,  
Kolhapur -416003

**Subject:** Submission of proof of claim.

Madam/Sir,

We , Indian Infotech & Software Ltd , hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Taurian Engineering Pvt Ltd. The details for the same are set out below:

| PARTICULARS |   |   |
|-------------|---|---|
| 1.          | NAME OF OPERATIONAL CREDITOR  | Indian Infotech & Software Ltd.   |
| 2.          | IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR<br>(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL) | L70100MH1982PLC027198   |
| 3.          | ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE  | Office no 110, Golden Chamber Pre Coop Soc Ltd, New Link Road ,Andheri west Mumbai-400053 Email: <a href="mailto:indinfosoft82@gmail.com">indinfosoft82@gmail.com</a> |
| 4.          | TOTAL AMOUNT OF CLAIM<br>(INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)  | 115,00,000 ( ONE CRORE FIFTEEN LACS ONLY)   |
| 5.          | DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.   | LEDGER CONFIRMATION   |

| PARTICULARS   |   |   |
|---|---|---|
| 6.  | DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS  | NA  |
| 7.  | DETAILS OF HOW AND WHEN DEBT INCURRED   | ADVANCE PAYMENT AGAINST SUPPLY OF MATERIAL                        |
| 8.  | DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM   | NA  |
| 9.  | DETAILS OF: <ul style="list-style-type: none"> <li>a. any security held, the value of security and its date, or</li> <li>b. any retention of title arrangement in respect of goods or properties to which the claim refers</li> </ul> | NA  |
| 10.   | DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN   | ICICI BANK LTD , A/C NO 026301517842 , IFSC : ICIC0000263, MUMBAI |
| 11.   | LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR  | LEDGER CONFIRMATION   |
| For <b>INDIAN INFOTECH AND SOFTWARE LIMITED</b><br><br><b>Director</b>                     |   |   |
| Signature of operational creditor or person authorised to act on his behalf<br>[Please enclose the authority if this is being submitted on behalf of an operational creditor] |   |   |
| Name in BLOCK LETTERS : SANDEEP KUMAR SAHU  |   |   |
| Position with or in relation to creditor : DIRECTOR   |   |   |
| Address of person signing : MUMBAI  |   |   |

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

## DECLARATION

I, SANDEEP KUMAR SAHU, currently residing at MUMBAI, hereby declare and state as follows:-

1. Taurian engineering Pvt Ltd, the corporate debtor was, at the insolvency commencement date, being the ninth day of February 2023 , actually indebted to me for a sum of Rs. 1,15,00,000[One Crore Fifteen Lacs ].
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below : LEDGER CONFIRMATION
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom .
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following :  
*[ Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim ] .*

Date : 01/03/2023

Place: MUMBAI

For INDIAN INFOTECH AND SOFTWARE LIMITED



Director

(Signature of the claimant)

## VERIFICATION

I, SANDEEP KUMAR SAHU, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 1<sup>ST</sup> day of March , 2023.

For INDIAN INFOTECH AND SOFTWARE LIMITED



Director

(Signature of the claimant)

*[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].*

## FORM B

### PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 23/02/2023

To  
PUSHPANJALI HIRISE PVT LTD.  
1a, Grant Lane, Room no 114, Kolkata ,  
West Bengal 70012 IN.


From  
Mr. Neehal Pathan  
Plot No 27, R S no 825 , Sahjeevan Parisar , Near TPM church , Behind circuit house ,  
Kolhapur -416003

**Subject:** Submission of proof of claim.

Madam/Sir,

We, PUSHPANJALI HIRISE PVT LTD, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Taurian Engineering Pvt Ltd. The details for the same are set out below:

| PARTICULARS |  |
|-------------|--|
| 1.          | NAME OF OPERATIONAL CREDITOR<br>PUSHPANJALI HIRISE PVT LTD   |
| 2.          | IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR<br>(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)<br>U45400WB2008PTC130327 |
| 3.          | ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE<br>1a, Grant Lane, Room no 114, Kolkata , West Bengal 70012 IN.<br>Email: <a href="mailto:pusphirisepl08@gmail.com">pusphirisepl08@gmail.com</a>  |
| 4.          | TOTAL AMOUNT OF CLAIM<br>(INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)<br>80,00,000 (EIGHTY LACS ONLY )  |
| 5.          | DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.<br>LEDGER CONFIRMATION   |

| PARTICULARS  |  |  |
|--|--|--|
| 6.   | DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS   | NA   |
| 7.   | DETAILS OF HOW AND WHEN DEBT INCURRED  | ADVANCE PAYMENT AGAINST SUPPLY OF MATERIAL                             |
| 8.   | DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM                                | NA   |
| 9.   | DETAILS OF:<br><br>a. any security held, the value of security and its date, or<br><br>b. any retention of title arrangement in respect of goods or properties to which the claim refers | NA   |
| 10.  | DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN  | UNION BANK OF INDIA, A/C NO 344001010046783,IFSC: UBIN0539601, KOLKATA |
| 11.  | LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR   | LEDGER CONFIRMATION  |
| <p>For <b>PUSHPANJALI HIRISE PRIVATE LIMITED</b></p> <p></p> <p><b>Director</b></p> <p>Signature of operational creditor or person authorised to act on his behalf<br/>[Please enclose the authority if this is being submitted on behalf of an operational creditor]</p> <p>Name in BLOCK LETTERS : RAMESH KUMAR</p> <p>Position with or in relation to creditor : Director</p> <p>Address of person signing : Kolkata</p> |  |  |

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India



## DECLARATION

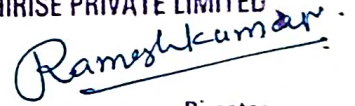
I, RAMESH KUMAR, currently residing at Kolkata, hereby declare and state as follows:-

1. Taurian engineering Pvt Ltd, the corporate debtor was, at the insolvency commencement date, being the ninth day of February 2023, actually indebted to me in the sum of Rs.80,00,000/- Eighty Lacs only .
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [ Ledger Confirmation ]
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom .
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:  
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim] .

Date : 23/02/2023

Place : KOLKATA

For PUSHPANJALI HIRISE PRIVATE LIMITED



Director

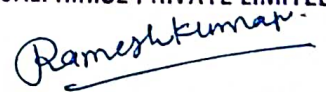
(Signature of the claimant)

## VERIFICATION

I, RAMESH KUMAR the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Kolkata on this 23<sup>th</sup> day of February, 2023

For PUSHPANJALI HIRISE PRIVATE LIMITED



Director

(Signature of the claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].

## FORM B

### PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date 28/02/2023

To  
Shree Gurjari Industries Ltd  
M-4, President Plaza, Ring Road,  
Surat, Gujarat 395001

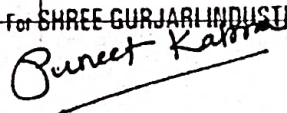
From  
Mr. Neehal Pathan  
Plot No 27, R S no 825 , Sahjeevan Parisar , Near TPM church , Behind circuit house ,  
Kolhapur -416003

Subject: Submission of proof of claim.

Madam/Sir,

We , Shree Gurjari Industries Ltd , hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Taurian Engineering Pvt Ltd. The details for the same are set out below:

| PARTICULARS |   |  |
|-------------|---|--|
| 1.          | NAME OF OPERATIONAL CREDITOR  | Shree Gurjari Industries Ltd   |
| 2.          | IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR<br><br>(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL) | CIN : U26921GJ1984PLC036888  |
| 3.          | ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE  | M-4, President Plaza, Ring Road,<br>Surat, Gujarat 395001.<br><a href="mailto:shreegurj84@gmail.com">shreegurj84@gmail.com</a> |
| 4.          | TOTAL AMOUNT OF CLAIM<br><br>(INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)  | 2,52,16,000 (TWO CRORE FIFTY TWO LACS SIXTEEN THOUSANDS)   |
| 5.          | DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.   | LEDGER CONFIRMATION  |

| PARTICULARS  |  |  |
|--|--|--|
| 6.   | DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS   | N.A.   |
| 7.   | DETAILS OF HOW AND WHEN DEBT INCURRED  | ADVANCE PAYMENT AGAINST SUPPLY OF MATERIAL                                 |
| 8.   | DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM                                | NA   |
| 9.   | DETAILS OF:<br><br>a. any security held, the value of security and its date, or<br><br>b. any retention of title arrangement in respect of goods or properties to which the claim refers | NA   |
| 10.  | DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN  | STATE BANK OF INDIA, A/C NO 10657022105, IFSC : SBIN0006945, NARIMAN POINT |
| 11.  | LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR   | LEDGER CONFIRMATION  |
| <p>For SHREE GURJARI INDUSTRIES LIMITED</p> <p></p> <p style="text-align: center;">Director</p> <p>Signature of operational creditor or person authorised to act on his behalf<br/>[Please enclose the authority if this is being submitted on behalf of an operational creditor]</p> |  |  |
| Name in BLOCK LETTERS : PUNEET KABRA   |  |  |
| Position with or in relation to creditor : DIRECTOR  |  |  |
| Address of person signing : GUJARAT  |  |  |

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

## DECLARATION

I, PUNEET KABRA, currently residing at GUJARAT, hereby declare and state as follows:-

1. Taurian engineering Pvt Ltd , the corporate debtor was, at the insolvency commencement date, being the ninth .day of February 2023 , actually indebted to me for a sum of Rs..252,16,000 (Two Crore fifty two lacs sixteen thousands only ) .
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [Ledger Confirmation] .
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom .
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:  
*[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim] .*

Date : 28/02/2023

Place : Gujarat

For SHREE GURJARI INDUSTRIES LIMITED

*Puneet Kabra*

Director

(Signature of the claimant)

## VERIFICATION

I, Puneet Kabra the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Gujarat on this 28<sup>th</sup> day of February, 2023

For SHREE GURJARI INDUSTRIES LIMITED

*Puneet Kabra*

Director

(Signature of the claimant)

*[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].*

## FORM B

### PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 27/02/2023

To  
The Interim Resolution Professional / Resolution Professional  
Vedant Commodities Private Ltd.  
5,Dr Rajendra Pd Sarani, 2ndfloor,Room no 48,  
Hare St, Kolkata West Bengal -700001 IN.

From  
Mr. Neehal Pathan  
Plot No 27, R S no 825 , Sahjeevan Parisar , Near TPM church , Behind circuit house ,  
Kolhapur -416003

**Subject:** Submission of proof of claim.

Madam/Sir,

We, Vedant Commodities Private Ltd, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Taurian Engineering Pvt Ltd. The details for the same are set out below:

| PARTICULARS |  |
|-------------|--|
| 1.          | NAME OF OPERATIONAL CREDITOR<br>Vedant Commodities Private Ltd.  |
| 2.          | IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR<br>U29130WB1997PTC083121<br><br>(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL) |
| 3.          | ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE<br>5,Dr Rajendra Pd Sarani, 2ndfloor,Room no 48,<br>Hare St, Kolkata West Bengal -700001 IN.<br>Email: <a href="mailto:vedantcompl97@gmail.com">vedantcompl97@gmail.com</a>                       |
| 4.          | TOTAL AMOUNT OF CLAIM<br>40,00,000 (FORTY LACS ONLY )<br><br>(INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)   |

| PARTICULARS |  |   |
|-------------|--|---|
| 5.          | DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.  | LEDGER CONFIRMATION   |
| 6.          | DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS   | NA  |
| 7.          | DETAILS OF HOW AND WHEN DEBT INCURRED  | ADVANCE PAYMENT AGAINST SUPPLY OF MATERIAL                        |
| 8.          | DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM                                | NA  |
| 9.          | DETAILS OF:<br><br>a. any security held, the value of security and its date, or<br><br>b. any retention of title arrangement in respect of goods or properties to which the claim refers | NA  |
| 10.         | DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN  | BANK OF INDIA , A/C NO 556920110000233,IFSC: BKID0004044, KOLKATA |
| 11.         | LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR   | LEDGER CONFIRMATION   |

For **VEDANT COMMODITIES PRIVATE LIMITED**

*Djain*

Director

Signature of operational creditor or person authorised to act on his behalf

[Please enclose the authority if this is being submitted on behalf of an operational creditor]

Name in BLOCK LETTERS : DHIRAJ JAIN

Position with or in relation to creditor : DIRECTOR

Address of person signing : Kolkata

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

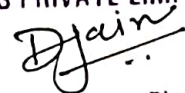
## DECLARATION

I, DHIRAJ JAIN, currently residing at Kolkata, hereby declare and state as follows:-

1. Taurian engineering Pvt Ltd , the corporate debtor was, at the insolvency commencement date, being the ninth .day of February 2023 , actually indebted to me for a sum of Rs. 40,00,000 ( FORTY LACS ONLY ).
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below : [ *Please list the documents relied on as evidence of claim* ] .
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom .
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following :  
[ *Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim* ] .

Date : 27/02/2023  
Place : KOLKATA

For VEDANT COMMODITIES PRIVATE LIMITED



Director

(Signature of the claimant)

## VERIFICATION

I, DHIRAJ JAIN the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at 27<sup>th</sup> day of February, 2023

For VEDANT COMMODITIES PRIVATE LIMITED



Director

(Signature of the claimant)

[*Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity*].